

R.O.C.No.25908-A/2016-B2

DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 49 / 2016

The Government in G.O.(Ms).No.964, Home (Courts-II) Department, dated 28.12.2015 have issued orders sanctioning the Constitution of 10 Additonal District Courts (Fast Track Court) in the cadre of District Judge one each at Theni, Paramakudi, Arani, Nagercoil, Villupuram, Palani, Mettur, Kumbakonam, Vellore and Kancheepuram :

Thiru M.P.Ram, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ramanathapuram is transferred and posted as Additional District Judge (Fast Track Court), Paramakudi in Ramanathapuram District in the said newly sanctioned Court.

HIGH COURT, MADRAS
DATED : 13.04.2016.

S.d/-T.RAVINDRAN
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Thiru M.P.Ram, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ramanathapuram, transferred and posted as Additional District Judge (Fast Track Court), Paramakudi in Ramanathapuram District in the newly sanctioned Court - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 49 / 2016 dated : 13.04.2016.

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Thiru M.P.Ram, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ramanathapuram, who has been transferred and posted as Additional District Judge (Fast Track Court), Paramakudi in Ramanathapuram District in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of his post to the Additional District Judge, Ramanathapuram, on 15.04.2016 A.N. and assume charge of the post of Additional District Judge (Fast Track Court), Paramakudi on 16.04.2016 F.N., (Saturday), without fail.

As the inauguration of the Court of Additional District Judge (Fast Track Court), Paramakudi is to be held on 16.04.2016 F.N, Thiru M.P.Ram, is required to report to the Principal District Judge, Ramanathapuram on 15.04.2016 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The Additional District Judge, Ramanathapuram, is required to hold full additional charge of the post of Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ramanathapuram, until further orders.

**HIGH COURT, MADRAS
DATED : 13.04.2016.**

**S.d/-T.RAVINDRAN
REGISTRAR GENERAL**